

F. No. J-11017/1/2016-JUDICIAL
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 19th, April 2018

ORDER

The President is pleased to **up-grade** the panel of Shri Satyawan Ahlawat, Advocate from Central Government Counsel to **Senior Panel Counsel** for conducting litigation of Army, Navy and Air Force before the Armed Forces Tribunal, Regional Bench at Chandigarh, as mentioned below, with effect from the date of this order for rest of his term as per this Department's earlier Order No. J-11017/1/2016-Judl. dated 18.02.2016 i. e. **till 17.02.2019** or until further orders, whichever is earlier:

Armed Forces Tribunal, Regional Bench at Chandigarh


Up-gradation as Senior Panel Counsel

Name	Contact details	Enrollment No.
Shri Satyawan Ahlawat	Flat No. 303, GHS-16, Sector-20, Panchkula (Haryana) Mob: 9417430647 Email: ahlawatsatyawan@yahoo.com	P/314/2000

2. Consequent upon the above up-gradation, the name of Shri Satyawan Ahlawat, Advocate occurring in Order No. J-11017/1/2016-Judl. dated 18.02.2016 in the list of Central Government Counsel for Armed Forces Tribunal, Chandigarh Bench at serial number 28, stands deleted.

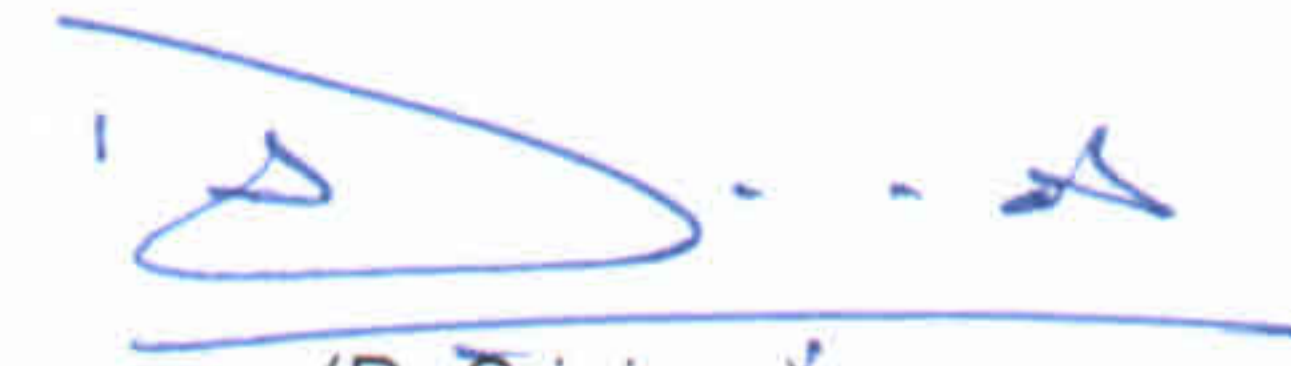
3. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' & in the link 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.


19-4-18
(Inder Kumar)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Satya Pal Jain, acting-Addl. SGI, Punjab & Haryana High Court, Chandigarh.
3. Shri Chetan Mittal, Asstt. SGI, Punjab & Haryana High Court, Chandigarh.
4. The Registrar, AFT, Chandigarh Bench.
5. Shri Satyawan Ahlawat, Sr. Panel Counsel as mentioned herein above.
6. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link List of empanelled counsel' for information of all concerned.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)
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